

(ख) और (ग). यह सब मामले छान-बीन के लिये विशेष पुलिस विभाग को दिये गये हैं। दो जूनियर अधिकारियों के विरुद्ध प्रारंभिक विभागीय छान-बीन में प्रत्यक्ष रूप में दावा स्थापित हो गया था इसलिये वे मुअ्तिल कर दिये गये हैं किन्तु बरिष्ठ अधिकारियों के विरुद्ध कोई दावा स्थापित नहीं हुआ था। अधिकारियों के विरुद्ध आगे कार्यवाही चाहे वे जूनियर हों या बरिष्ठ हों, तब ही की जायेगी जबकि पुलिस छान-बीन द्वारा उनके विरुद्ध प्रत्यक्ष रूप में दावे स्थापित हो जाते हैं। विशेष पुलिस विभाग की रिपोर्ट की प्रतीक्षा है।

Extension for Government Employees

2614. **Shri M. E. Krishna:**
Shri Madhu Limaye:

Will the Minister of Home Affairs be pleased to state the number of clerks and officers serving in the various Ministries and Subordinate Offices of the Central Government who have been given extension beyond 58 years of age during the last two years?

The Deputy Minister in the Ministry of Home Affairs (Shri P. S. Naskar): The information is being collected and will be laid on the Table of the House as soon as possible.

Incentives for passing Hindi Examinations

2615. **Shri Sham Lal Saraf:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that, as an incentive, all non-gazetted Central Government employees whose mother tongue is other than Hindi, are granted an advance increment on passing Hindi *Pragna* Examination under the Hindi Teaching Scheme;

(b) if so, whether the employees belonging to the parts of the country which now form parts of West Pakistan, whose mother tongue is not

Hindi and who have not passed any examination in Hindi earlier, are also eligible for the grant of this advance increment on passing the said examination; and

(c) if not, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) Yes, Sir.

(c) Does not arise.

Indian Wrestlers Team

2616. **Shri Ram Harkh Yadav:** Will the Minister of Education be pleased to state:

(a) whether the Wrestling Federation of India has selected wrestlers for composing the Indian team to compete at the forthcoming Asian Championship;

(b) if so, the details thereof; and

(c) whether any coaching camp has been set up for their training?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) and (b). The Wrestling Federation of India was to select its team of wrestlers for participation in the forthcoming Asian Games on the basis of selection trials held at Varanasi from 25th to 27th November, 1966. A report from the Federation, containing details of the selections made is awaited.

(c) The coaching camp for the selection of the Indian wrestlers commenced at Varanasi on the 20th October, 1966.

इलाहाबाद उच्च न्यायालय में अनिर्णीत मामले

2617. श्री रणजय सिंह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि सुल्तानपुर जिले से सम्बन्धित कितनी लेख याचिकाएँ तीन वर्गों से अधिक समय से इलाहाबाद उच्च न्यायालय में अनिर्णीत पड़ी है तथा उसका स्थिरा क्या है ?

गृह-कार्य मंत्रालय में उपमंत्री (जी विद्या चरण शुक्ल): सूचना एकत्रित की जा रही है और सदन के सभा पटल पर रख दी जायेगी।

Post Offices in Birbhum Division

2618. Dr. Saradish Roy: Will the Minister of Communications be pleased to state:

(a) whether Post Offices have been opened in all the villages having population of more than 2,000 in Birbhum Division (West Bengal);

(b) if not, the names of such villages; and

(c) the reasons for not opening the Post Offices?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao):

(a) No, Sir.

(b)

1. Kanutia. 2. Mehagram.

3. Tentulia. 4. Ambhua.

5. Bhitora. 6. Makhlispur.

7. Dantura. 8. Dumargram.

9. Bhadiswar.

(c) Due to the departmental standards regarding the distance criteria not being satisfied.

Post Offices in Birbhum Division

2019. Dr. Saradish Roy: Will the Minister of Communications be pleased to state:

(a) the names of Post Offices opened in Birbhum Division (West Bengal) but subsequently closed during the last five years; and

(b) the reasons for closing the same?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha

Rao): (a) and (b). Sougram Extra Departmental Branch Post Office was open on Non-Returnable contribution basis and had to be closed down due to non-payment of NRC by the interested parties. Also Baliharpur Extra Departmental Branch Office had to be closed down in January 1966 after completion of ten years on account of non-payment of NRC by any interested party. However, the office was reopened in August 1966 on receipt of Non-returnable Contribution.

Reservations for Scheduled Castes and Scheduled Tribes

2620. Shri Siddiah: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 2400 on the 17th August, 1966 and state:

(a) the names of the Statutory Bodies, Semi-Government institutions and Public Sector Undertakings under the Central Government, which have not made reservation for Scheduled Castes and Tribes in various categories of Services under them; and

(b) the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri P. S. Naskar):

(a) List enclosed with the reply given to Unstarred Question No. 2400 of 17th August 1966 referred to contained the names of Public Sector Undertakings, Statutory and Semi-Government Bodies which had not till then made reservation for Scheduled Castes and Scheduled Tribes in their services and from whom information regarding making reservation was awaited. On the basis of the further information received, a list of such Undertakings/Bodies as at present is laid on the Table of the House. [Placed in Library. See No. LT-7460/66].

(b) The position has been explained in the reply given to part (c) of the Unstarred Question No.2400 of 17th August, 1966 referred to.